

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2638

ANSWERED ON:11.03.2011

MEDICAL AND DENTAL COLLEGES

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has assessed the requirement of medical, dental and nursing colleges in the country;
- (b) if so, the details thereof alongwith the number of such colleges set up during each of the last three years and the current year, State/UT-wise;
- (c) the steps taken or proposed to set up new medical, dental and nursing colleges, particularly in uncovered rural areas of the country alongwith the norms fixed therefor, State/UT-wise;
- (d) whether the Government has laid down any norms regarding the appointment of faculty and staff members in these colleges well in advance; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRVEDI)

(a) & (b) The Board of Governors, Medical Council of India(MCI) has made an assessment that to achieve a target of doctor population ratio of 1:1000 by 2030, the country would require 15.4 lakhs doctors. To achieve the said target, the MCI Regulations have been rationalized in terms of teacher-students ratio, land requirement, bed strength, bed occupancy, maximum admission capacity(from 150 to 250), increase in age of teaching faculty, etc. to augment the training capacity both at undergraduate and postgraduate levels. For the current academic year 2011-12, the last date for grant of permission for establishment of new medical/dental college by Board of Governors/Central Government is 15th June, 2011 and 15th July, 2011 respectively.

As far as Nursing colleges are concerned, the National Commission on Macroeconomics and Health has reported under the chapter nursing that in another 5-10 years 225 new nursing colleges be established, 769 schools be upgraded and 266 colleges be strengthened. The details of medical, dental and nursing colleges set up during the last three years; State/UT-wise are at Annexure-I, II & III respectively.

(c) The Board of Governors, MCI/Central Government grants permission for setting up of medical and dental colleges in the country as per the provisions of Indian Medical Council (IMC) Act, 1956 and Dentists Act, 1948 and Regulations made there under respectively. To facilitate setting up of more medical colleges in North Eastern States and Hill areas, Medical Council of India Regulations have been amended suitably with regard to land requirement, bed strength etc. Further it has been approved to open 132 ANM schools and 137 GNM schools in those districts where there are no such institutions and also to open 6 College of Nursing at the sites of AIIMS like institution.

(d) & (e) The MCI/DCI Regulations envisage phase-wise development commencing from the first year to final year in terms of teaching faculty, infrastructure and clinical material by the concerned applicant at the time of submitting the scheme to the Central Government seeking permission for establishment of new Medical /dental college in the country. The Indian Nursing Council has set norm for Teacher student ratio as 1: 10 for nursing programs.